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(b) whether this needs further dredging for ensuring improvement and if so, the financial requirement thereof;

(c) the contemplated manner of financing this;

(d) whether this Waterway requires infrastructure for night navigation; and

(e) if so, the details of the project envisaged during the Tenth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKHLAL GANDHI): (a) The river Ganga from Allahabad to Haldia has been declared as National Waterway No. 1 and basic infrastructural facilities namely navigable channel, navigational aids and terminals are being provided on the waterway to enable transport by inland vessels.

(b) and (c) Yes, Sir. Being a major alluvial river carrying huge quantity of sediment, dredging is required every year during the low water season at the shallow patches to maintain desired depth in the navigable channel. Amount required for dredging and other river conservancy works is of the order of Rs. 10 Cr. to 12 Cr. every year and it is provided in the annual budgets as grant to Inland Waterways Authority of India.

(d) and (e) Yes, Sir, Night navigation facilities are being provided in a phased manner. The stretch between the Kolkata and Farakka is already being provided with such facility. Night navigation facilities in the upper stretches of the waterway will be provided in a phased manner depending on availability of resources and development of cargo transportation.

Expansion of major ports

1196. SHRI SURENDRA LATH: Will the Minister of SHIPPING be pleased to state:

(a) whether Government have taken any step towards the modernisation and expansion of the major ports during the Ninth Plan;

(b) if so, the details thereof alongwith fund spent thereon, port-wise;

(c) whether Government have earmarked fund for the development and expansion of these ports during Tenth Plan; (d) if so, the specific plan formulated for Paradip Port; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKHLAL GANDHI): (a) and (b) Development and modernisation of major ports is an on-going process to cope with the demands of maritime trade. Towards this end, during the Ninth Plan period the major ports have created aggregate additional capacity of 124.40 million tonnes per annum (MTPA) through construction of additional berths and terminals, expansion/extension of existing berths, upgradation of cargo handling equipments and floating crafts through replacement and fresh acquisitions etc. This included completion and operationalisation of two major projects namely, construction of a new port of Ennore near Chennai and the creation of mechanised coal handling facilities at Paradip Port involving a total capacity addition of 32 MTPA. In addition, schemes for improvement in draught and measures for improvement in productivity through modern management techniques were also executed. Port-wise breakup of expenditure on the schemes taken up/completed during the Ninth Plan period is given below:

| SI. | Name of the | Expenditure |
|--------|------------------|-----------------|
| No. | Port Trust | (Rs. in crores) |
| (i) | Kolkata | 231.95 |
| (ii) | Mumbai | 521.69 |
| (iii) | Jawaharlal Nehru | 203.15 |
| (iv) | Chennai | 1080.30* |
| (v) | Cochin | 77.31 |
| (vi) | Vizag | 354.80 |
| (vii) | Kandla | 259.15 |
| (viii) | Mormugao | 104.52 |
| (ix) | Paradip | 732.19 |
| (x) | New Mangalore | 234.86 |
| (xi) | Tuticorin | 304.50 |
| | Total : | 4104.42 |

*Includes Rs. 803.08 crores on works executed for construction of Ennore Port.

(c) Yes, Sir.

(d) and (e) Schemes/Projects involving an outlay of Rs. 222.70 crores have been included in the Tenth Plan of Paradip Port Trust. The major schemes/projects are given below:

- (i) Mechanised Coal Handling Plant (spill over)
- (ii) Deepening of Channel
- (iii) Incorporation of second stream at Iron Ore Handling Plant
- (iv) Replacement of Wharf Crane
- (v) Construction of Lighterage Berth
- (vi) Extension of Break Water
- (vii) Construction of Oil Berth (spill over)
- (viii) Upgradation of Power Distribution (spill over)
- (ix) Construction of Concrete Road (spill over); and
- (x) Installation of modern fire fighting systems.

Potentiality of Inland Waterways Transport of India

1197. SHRI T.S. BAJWA: Will the Minister of SHIPPING be pleased to state:

(a) the potentiality of Inland Waterways Transport of India;

(b) the percentage of potentiality so far utilised; and

(c) the policies of Government to exploit 100 per cent of the potentiality?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKHLAL GANDHI): (a) According to National Transport Policy Committee Report (1980) navigable waterways of the country extend for about 14,500 km.

(b) The length of three waterways declared so far as national waterways is 2716 km. which is 18.7% of the above.

(c) Three Waterways namely the Ganga from Haldia to Allahabad,